Supplementary Cause List-1 Sr. No.8

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

BA No. 10/2017 IA No. 2/2017

Mohd. Kaseer Khan and others

.....Applicant(s)

Through :- None

V/s

State th. P/S Gursai, Teh. Mendhar, Poonch

.....Non-Applicant(s)

Through :- Mr. Aseem Sawhney, AAG (on Video Call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 11.06.2020

GH COIL

Learned counsel for the respondent shall file a report about the

status of the investigation by or before the next date of hearing.

List on 22.06.2020.

(RAJNESH OSWAL) JUDGE

Jammu 11.06.2020 (Rakesh)